

procured by the Governments of Manipur and Tripura upto the 31st March, 1968 ;

(b) the shortfall in the target of procurement ; and

(c) the steps adopted to achieve the target ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) About 4,400 tonnes of paddy were procured in Manipur upto 31st March, 1968. For Tripura, figures are available only upto 23rd March, 1968 and up to that date, about 2200 tonnes of paddy were procured.

(b) In the targets of kharif procurement recommended by the Agricultural Prices Commission, no separate figures have been recommended in the case of Manipur and Tripura.

(c) Does not arise.

Telegram Communications from Imphal to Manipur

7016. SHRI M. MEGHACHANDRA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that telegram communications from Imphal to places outside Manipur take a long time and actually takes nearly a week to reach even Dimapur-Manipur Road, only 133 miles away from Imphal ;

(b) if so, the reasons for the delay ; and

(c) the action taken to improve the line ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) A maximum delay of about 20 hours in transmission of telegrams to and from Imphal has come to notice.

(b) The delay mentioned above is due to interruption of circuits.

(c) A proposal for extending the radio teleprinter working round the clock from Imphal to Gauhati is under consideration. A direct telegraph outlet between Imphal

and Dimapur is also being provided. Proposals are also under examination for linking Imphal by Microwave relay system to the National trunk network.

Linesmen and Mechanics in Telephone Department

7017. SHRI K. P. SINGH DEO :
SHRI H. AJMAL KHAN :
SHRI V. NARASIMHA RAO :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that a number of linesmen and mechanics are working on daily wages basis in the Telephone Department ;

(b) if so, the details thereof ;

(c) the wages paid to those working on daily wage basis and those on regular basis ; and

(d) whether it is done with the prior sanction of the Finance Ministry or it is done arbitrarily by the Department itself ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I.K. GUJRAL) : (a) No. Linesmen and mechanics are recruited as per prescribed rules in regular scales of pay.

(b) As there are no daily wage staff in these categories, this does not arise.

(c) The pay scales of linesmen and mechanics are as follows :—

Linesmen :—Rs. 75-1-35-EB-2-95

Mechanics :—Rs. 110-4-150-5-175-EB-6-205-EB-7-240.

(d) Does not arise.

Import of Tractors from Rumania

7018. SHRI LAKHAN LAL GUPTA :
SHRI MANIBHAI J. PATEL :
SHRI A.S. SAIGAL :
SHRI NATHU RAM
AHIRWAR :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government are considering a proposal for the import of tractors from Rumania ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir,

(b) and (c). The Trade Representation of Rumania suggested the import of 45-65 h.p. tractors. The proposal could not be accepted because of the indigenous capacity for tractors in this range and the problem of ensuring maintenance if several models of tractors are imported.

Labour Depot, Gorakhpur

7019. **SHRI DHIRESWAR KALITA :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of workers supplied by the Labour Depot, Gorakhpur for Collieries in India during the last 3 years ; and

(b) whether those workers have been made permanent ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : (a)

Year	Number of workers supplied to Collieries
1965	8,813
1966	10,024
1967	9,776

(b) The information is not available.

Payment of Profit Sharing Bonus by Coal Mines

7020. **SHRI DHIRESWAR KALITA :** Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 1754 on the 7th June, 1967 and state :

(a). the names of coal mines which have not paid the profit sharing bonus for the year 1965 ;

(b) the steps taken by Government for the prosecution of defaulting employers; and

(c) the outcome thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a)

The names of 159 Coal Mines, which have not paid profit sharing bonus for the accounting year 1965 upto 29th February, 1968, are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-845'68].

(b) While all the defaulting employers were served with show-cause notices to explain why action should not be taken against them for contravention of the Payment of Bonus Act, 1965, 11 employers have been prosecuted and 62 proposals for prosecution are under consideration of the Government.

(c) Out of 11 employers prosecuted, one has so far been convicted.

Relaxation of Rationing in States

7021. **SHRI M. L. SONDHI :**
SHRI RAMACHANDRA VEERAPPA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether in view of the increased production of foodgrains in the country, Government propose to relax rationing in the country ; and

(b) if so, in which States ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The Government's approach in the matter is pragmatic. Already certain relaxations have been made in some States, e.g. statutory rationing has been converted into informal rationing in Delhi, Kanpur, Siliguri and Hyderabad/Secunderabad.

बिना लाइसेंस वाले रेडियो सेट

7022. **श्री हुकम चन्द कछवाय :** क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे व्यक्तियों की संख्या कितनी है जो बिना लाइसेंस प्राप्त किये रेडियो प्रयोग में ला रहे हैं और उनके विरुद्ध गत दो वर्षों में कार्यवाही की गई है ;

(ख) उक्त अवधि में ऐसे कितने रेडियो पकड़े गये हैं जो बिना लाइसेंस के प्रयोग में